

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:02<sup>nd</sup> January, 2017

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Appeal No. 18/2014(CZ)	Abdul Hafeez Vs. M.P. SEIAA & 2 Ors.	Mr. Rajesh Nema, Adv.	
2.	Original Application No. 157/2016(CZ)	Mitha Lal Bohra Vs Union of India & 6 Ors.	Mr. Gajendra Singh Rathore, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 145/2016 (CZ) (M.A.No.1015/16) (M.A.No.1016/16) (M.A.No.1017/16)	Surendra Yadav & 5 Ors. Vs. State of M.P. & 13 Ors.	Mr. Nitin Karan, Adv. Mr. Sachin K. Verma, Adv. Mr. Jagdish Agarwal, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)